

JUDGMENTS FOR THE MONTH OF OCTOBER, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	10 th	<u>Crl.Rev.P. 16(SH)/2009</u>	SRI DIPANKAR DAS VS SRI CHANDRA MOHAN JHA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
2	11 th	<u>Crl.Pet. 16(SH)/2011</u>	SHRI YOGNEDRA KUMAR MAHESHWARI VS THE REGISTRAR OF COMPANIES & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
3	14 th	<u>MC 326(SH)/2011</u>	SHRI GELLONG SANGMA & ORS. VS GARO HILL AUTONOMOUS DISTRICT COUNCIL & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
4	19 th	<u>WP(C) 1(SH)/2010</u>	UNION OF INDIA REPRESENTED BY THE SECRETARY TO THE GOVT. OF INDIA & ORS VS SHRI MANOJ KUMAR MONGIA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI THE HON'BLE MR JUSTICE SC DAS
5	19 th	<u>WP(C) 4203/2011</u>	M/S POORVANCHAL CATERERS, VS THE UNION OF INDIA & ORS	Disputes against the Railways.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
6	20 th	<u>RFA 26/2007</u>	M/S BHARAT HYDRO CORPORATION VS THE STATE OF ASSAM & ORS.	Appeals against Original Decrees.	HON'BLE MR JUSTICE A.K.GOEL HON'BLE MR JUSTICE UJJAL BHUYAN
7	20 th	<u>WP(C) 3835/2011</u>	INDRA MARSHAL POWER PVT. LTD. VS THE STATE OF ASSAM AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.D. AGARWAL.
8	21 st	<u>MACApp. 9(SH)/2008</u>	SHRI AJAY KUMAR SINGH VS SHRI KYRSHAN LAMARE & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
9	21 st	<u>WP(C) 15(SH)/2010</u>	SHRI ROBERT K.C. MOMIN VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
10	21 st	<u>WP(C) 50(SH)/2010</u>	MS KEMKIMA SUTONG VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
11	21 st	<u>WP(C) 51(SH)/2010</u>	MR T.T. DIENGDH VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
12	21 st	<u>WP(C) 52(SH)/2010</u>	SHRI MIHSALAN LAW VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
13	21 st	<u>WP(C) 88(SH)/2010</u>	SMTI WARIDA LAMARE VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
14	21 st	<u>WP(C) 106(SH)/2010</u>	SMTI WIMMIJANE PASSAH & ORS. VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI

15	21 st	WP(C) 154(SH)/2010	THE CANTONMENT BOARD SHILLONG VS SHRI VIJAY RAJ SHAH & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
16	21 st	WP(C) 169(SH)/2010	SHRI GAURI SHANKAR CHAUDHARY VS THE CANTONMENT BOARD SHILLONG & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
17	21 st	WP(C) 182(SH)/2010	SHRI RIDIMI TONGPER & ORS. VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
18	21 st	WP(C) 267(SH)/2010	SMTI JUDICIOUS SUTING VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
19	21 st	WP(C) 363(SH)/2010	SMTI KSIAR MASSAR VS THE CHAIRMAN,MEGHALAYA ENERGY CORPORATION LTD. & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
20	21 st	WP(C) 408(SH)/2010	SHRI LURSHAI KHARPRAN & ORS. VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
21	21 st	WP(C) 163(SH)/2011	NARPAT SINGH VS THE COMPANY LAW BOARD & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
22	25 th	WP(C) 1652/2004	ANWAR HUSSAIN BHUYAN VS STATE OF ASSAM AND OTHERS	Minor punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
23	25 th	WP(C) 242(SH)/2010	SHRI BIKASH PAUL CHOWDHURY VS SHRI KYRSHAN LAMARE & ORS.		THE HON'BLE MR JUSTICE S.C. DAS
24	25 th	WP(C) 173(SH)/2011	SHRI LIVINGSTONE B. MARAK VS THE STATE OF MEGHALAY & ORS.		THE HON'BLE MR. JUSTICE BD AGARWAL THE HON'BLE MR. JUSTICE SC DAS
25	28 th	WP(C) 6627/2003	THE SECRETARY ASSAM CHAH KARMACHARI SANGHA VS THE MANAGEMENT OF METHONI TEA ESTATE & ORS	Industrial Disputes Act, 1947.	THE HON'BLE MR. JUSTICE B.K. SHARMA